DIVISION BENCH
COURT - II

O-206

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/54(KB)2021
IA(I.B.C)/870(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	**STATE BANK OF INDIA** **VS** **SUDIP BIJAY DUTTA**
UNDER SECTION	**SECTION 95(1)**

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr.VikramWadehra Adv.] For petitioner

Mr.Anando Mukherjee,Adv.] For Respondent
Mr.Shwetank Singh,Adv.]
Ms.Ekta Bharati,Adv.]

O R D E R

1. Ld. Counsel on both sides present.
2. **IA(IBC)/870/KB/2022-** In view of the fact that matter relating to section 95(1) is pending before the Hon'ble Supreme Court of India, this matter is deferred and adjourned to **18/01/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ